

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY,2020/22ND VAISAKHA, 1942

W.P(C) NO.9844 OF 2020

PETITIONER: -

DR. ANILKUMAR. K.A., AGED 36 YEARS,
S/O. K.K.AYYAPPAN, ASST. DIRECTOR (AD-HOC)
SPICES BOARD, KOCHI 682 025, RESIDING AT
FLAT NO. C, BLUEMOON SILVER APARTMENTS,
JAWAHAR NAGAR, KADAVATHARA 682 020
PHONE : +91 97472 0065

BY ADV. SHAFIK. M. ABDULKHADIR

RESPONDENTS:

1. SPICES BOARD, REPRESENTED BY ITS SECRETARY
SUGANDHA BHAVAN, NH BY-PASS, PALARIVATTOM P.O.
KOCHI, PIN 682 025 EMAIL: SECY.KOCHI-SB@GOV.IN
2. THE DIRECTOR (ADMN), SPICES BOARD,
SUGANDHA BHAVAN, NH BY-PASS, PALARIVATTOM P.O.
KOCHI, PIN 682 025 EMAIL: SURESHKUMAR.PM@NIC.IN
3. SHRI. C. JAISARAVANAN,
ASSISTANT DIRECTOR(AD-HOC), SPICES BOARD,
SUGANDHA BHAVAN, NH BY-PASS, PALARIVATTOM PO
KOCHI, PIN 682 025 EMAIL: JSARAVANAN.C850@NIC.IN
4. SHRI. SANDEEP SINGH YADAV,
SENIOR FIELD OFFICER, REGIONAL OFFICE,
SPICES BOARD, NEAR PRIVATE BUS STAND,
KANSHI RAM AVAS ROAD, BARABANKI,
UTTAR PRADESH, PIN-225 001.
EMAIL: SANDEEP.YADAV@NIC.IN
5. MS. PUVICHONU RHUTSO, SENIOR FIELD OFFICER,
FIELD OFFICE, SPICES BOARD
NAMSAI POST & DISTRICT, ARUNACHAL PRADESH
PIN-792 103. EMAIL: PUVICHONU.RHUTSOSB@NIC.IN
6. SHRI KISHAN K, SENIOR FIELD OFFICER
DIVISIONAL OFFICE, SPICES BOARD

HORTICULTURE TRAINING INSTITUTE BUILDING,
1ST FLOOR, BESIDE NAMPALLY CRIMINAL COURT,
RED HILLS, HYDERABAD, TELANGANA - 500 004
EMAIL: KISHAN.K868@NIC.IN

7. MS. SMITHA BHASI, SENIOR FIELD OFFICER
REGIONAL OFFICE, SPICES BOARD,
PLOT NO. R- 11, SIPCOT INDUSTRIAL COMPLEX,
GUMMIDIPOONDI, THIRUVALLUR DISTRICT
CHENNAI, TAMIL NADU PIN-601 201
EMAIL: SMITHA.BHASI@NIC.IN

BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
12.05.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

ORDER

Admit.

2. The Standing Counsel takes notice for R1 and R2. Issue notice by speed post to R3 to R7. The petitioner shall also endeavour to serve notice on R3 to R7 through email.

3. In the facts and circumstances of the case, there will be an interim order directing respondents 1 and 2 to permit the petitioner to continue as Assistant Director on adhoc basis for a period of two months.

Post immediately after filing of counter affidavit by the respondents. It is clarified that this order will not stand in the way of the respondents filling up any other post of Assistant Director.

**GOPINATH P.
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS

EXHIBIT P-1: TRUE COPY OF THE ORDER NO. ADM/SENIORITY LIST/ 2019-20/62 DATED 5.5.2020 ISSUED BY THE 2ND RESPONDENT.

EXHIBIT P-2: TRUE COPY OF THE CIRCULAR NO. ADM/SENIORITY LIST/2019-20 DATED 27.4.2020 ISSUED BY THE 2ND RESPONDENT.

EXHIBIT P-3 : TRUE COPY OF THE MEMORANDUM NO. ADM/PRO/1/2014-15 DATED 1.1.2016 ISSUED BY THE 1ST RESPONDENT.

EXHIBIT P-4: TRUE COPY OF THE EMAIL DATED 6.1.2016 SUBMITTED BY THE PETITIONER.

EXHIBIT P-5: TRUE COPY OF THE MEMORANDUM NO. ADM/PRO/1/2016-17 DATED 30.1.2017 ISSUED BY THE 1ST RESPONDENT.

EXHIBIT P-6: TRUE COPY OF THE MEMORANDUM NO. ADM/TRA/01/2018-19/5178 DATED 1.1.2019 OF THE 2ND RESPONDENT.

EXHIBIT P-7 : TRUE COPY OF THE CIRCULAR NO. ADM/SENIORITY LIST/2019-20/3545 DATED 26.2.2020 ISSUED BY THE 2ND RESPONDENT.

EXHIBIT P-8 : TRUE COPY OF THE REPRESENTATION DATED 28.4.2020 SUBMITTED BY THE PETITIONER.

EXHIBIT P-9: TRUE COPY OF THE REPRESENTATION DATED
30.4.2020 SUBMITTED BY THE PETITIONER.

EXHIBIT P-10: TRUE COPY OF THE LETTER NO. 5/6/2018-PLANT
-D DATED 4.2.2020 OF THE DEPARTMENT OF COMMERCE,
MINISTRY OF COMMERCE AND INDUSTRY.